

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1909
ANSWERED ON - 04/08/2021

SCHEMES OF THE MINISTRY

1909 #. SMT. KANTA KARDAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of schemes/programmes started by the Ministry to fulfill the necessities of various categories of the society including Divyangjans during the last three years and the current year;
- (b) the State-wise and year-wise details of the funds allocated and utilised on the said programmes during the said period;
- (c) whether Government has achieved the set target under each programme; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) The Ministry of Social Justice and Empowerment has started the following Schemes/Programmes to fulfill the necessities of various categories of the society during the last three years and current year:-

1. National Action Plan for Drug Demand Reduction (NAPDDR)
2. Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)
3. Atal Vayo AbhyudayaYojana (AVYAY) for Senior Citizens
4. Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS)
5. Skill Development Training Scheme Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi(PM-DAKSH)

The details of the Schemes are at **Annexure-1**

(c) & (d) The State wise and year wise details of the funds allocated and utilised on the above mentioned schemes/programmes are at **Annexure-2**.

Annexure-1

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 1909 for 04.08.2021

The details of the Schemes started by the Ministry of Social Justice and Empowerment during the last three years and current year

1. **National Action Plan for Drug Demand Reduction (NAPDDR)**- The Ministry of Social Justice and Empowerment has been implementing the Scheme of National Action Plan for Drug Demand Reduction (NAPDDR) since year 2018-19, under which financial assistance are provided to State Governments/UT Administrations for implementation of State Action plan (SAP) in the field of Drug De-addiction. Later on, during the financial year 2020-21, this Ministry merged the scheme of Prevention of Alcoholism and Substance (Drugs) Abuse with the scheme of NAPDDR. The resultant scheme is now an umbrella scheme, under which financial assistance is provided to Non-Governmental Organizations (NGOs) and Voluntary Organizations (VOs) for running and maintaining various projects like Integrated Rehabilitation Centre for Addicts (IRCA), Outreach and Drop In Centres (ODICs), Community based peer led Interventions (CPLIs), and Addiction Treatment Facilities (ATFs) in Government Hospitals.
2. **Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)**-An umbrella scheme has been launched in financial year 2021-22 namely "*SMILE - Support for Marginalized Individuals for Livelihood and Enterprise*", which includes two sub-schemes - '**Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons**' and '**Central Sector Scheme for Comprehensive Rehabilitation of persons engaged in the act of Begging**'. This umbrella scheme covers several comprehensive measures including welfare measures for both transgender persons and persons who are engaged in the act of begging with focus extensively on rehabilitation, provision of medical facilities, counseling, education, skill development, economic linkages etc. with the support of State Governments/UTs/Local Urban Bodies, Voluntary Organizations, Community Based Organizations (CBOs) and institutions and others.
3. **Atal Vayo Abhyudaya Yojana (AVYAY) For senior Citizens**- AVYAY brings together articulation of each of the current schemes, future plans, strategies and targets and maps it with schemes/programmes, accountabilities, financials and clear outcomes. This Plan takes care of basic needs of the senior citizens viz financial security, food, health care and human interaction /life of dignity. It also includes the facets of safety/protection and general wellbeing of the elderly beginning from awareness generation and sensitization of the society.

Following schemes/programmes have been started under AVYAY scheme, during the last three years and the current year, namely:

- **State Action Plan for Senior Citizens (SAPSrC):** The Government of India perceives a major and critical role of all State Governments in partnering and implementing this Action Plan for welfare of senior citizens. Each State/UT is expected to plan and strategize taking into account their local considerations and frame their own State Action Plans for the welfare of their senior citizens.
 - **Poshan Abhiyan for Elderly-** To address the nutritional deficiencies in the senior citizens, especially indigent elderly. The objective of the Scheme is to provide one nutritious, hot and cooked meal during the day (mid-day), through Gram Panchayats and Urban Municipalities.
 - **Livelihood and Skilling Initiatives for Senior Citizens** – The Scheme has two initiatives:-
 - (i) **Senior Able Citizens for Re-Employment in Dignity (SACRED);** Many senior citizens have experience, time and energy which can be used by the business enterprises looking for stable employees with experience. The Human resources cells of many private enterprises seek experienced but stable persons in certain positions. The portal allows bringing these people together by virtual matching of preferences.
 - (ii) **Action Groups Aimed at Social Reconstruction (AGRASR Groups):** Elderly Self Help groups - Senior Citizens are encouraged to form Self-Help Groups (SHGs), which will provide them with a platform to share the time constructively with each other. To attain financial assistance under the scheme SHGs will function as 'Action Groups Aimed at Social Reconstruction (AGRASR Groups)'. Assistance under this Scheme to any SHG will be independent of assistance under any other scheme of the Ministry and an SHG can choose to avail assistance under any one or more Scheme(s).
 - **Promoting silver economy** - To encourage the entrepreneurs for to think about the problems of the elderly and come out with innovative solutions the Government aims to achieve the objective by providing upto Rs. 1 crore as financial assistance through equity participation, through an open invitation on a portal namely Seniorcare Ageing Growth Engine (SAGE).
 - **Channelizing CSR funds for Elderly care-** To channelize the CSR funds in an appropriate manner for elderly care projects, under Schedule VII of Section 135 of the Companies Act, by setting up old age homes, day care centres and such facilities for Senior Citizens is an approved item for CSR funding.
 - **Scheme for Awareness Generation and Capacity Building for welfare of Senior Citizens** – Training, Awareness, Sensitization, Setting up of National Helpline for Senior Citizens.
4. **Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS) –Interest Subvention Scheme**

This Ministry has introduced subvention scheme- Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS) Yojana during the year 2020-21, for the benefit of Self Help Groups (SHGs) comprising of all OBC beneficiaries with loans/borrowings up to Rs.4.00 Lakh and for OBC individual beneficiaries with loan/borrowing up to Rs.2.00 Lakh. Under the said scheme eligible SHGs or Individual beneficiaries will be eligible for subvention @5% p.a. The objective of the proposed Scheme is to provide direct benefit of lower rate of interest to the eligible Self-Help Groups (SHGs)/ individual beneficiaries who have availed loans through Public Sector Banks (PSBs), Regional Rural Banks (RRBs) or similar financial institutions.

5. Skill Development Training Scheme- Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH)

Ministry of Social Justice and Empowerment facilitates Skill Development for the eligible members of Backward Classes through Sector Skill Councils and Government Training Institutes so that eligible Backward Classes people could engage in developmental activities by way of self/wage employment.

Annexure-2

Annexure referred to in reply to part (c) & (d) of the Rajya Sabha Unstarred Question No. 1909 for 04.08.2021

1. Funds released and beneficiaries achieved under the scheme for NAPDDR

Rs. In Lakh

S.No.	Name of the State/ UT	2018-19		2019-20		2020-21		2021-22	
		Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan
1	Andhra Pradesh	302.45	225.00	314.41	267.00	394.2	371.34	50.45	0.00
2	A&N islands	0	28.13	0	84.38	0	0	0.00	0.00
3	Arunachal Pr.	0	11.25	2.32	106.00	0	0	0.00	0.00
4	Assam	469.37	112.50	333.68	336.50	668.51	0	59.14	0.00
5	Bihar	197.53	112.50	105.12	0.00	396.91	0	0.00	0.00
6	Chandigarh	0	28.13	0	122.13	15.79	0	0.00	0.00
7	Chhatisgarh	17.76	67.50	39.14	276.50	88.10	0.00	28.42	0.00
8	D&N Haveli	0	28.13	0	0.00	0	0	0.00	0.00
9	Daman & Diu	2.2	28.13	0	0.00	17.74	0	0.00	0.00
10	Delhi	241.5	457.81	267.39	657.14	392.03	0	26.59	0.00
11	Goa	0	28.13	0	168.13	0	0	0.00	0.00
12	Gujarat	145.65	224.80	215.86	232.00	169.66	0	30.79	0.00
13	Haryana	157.05	658.25	166.31	252.00	247.00	0.00	10.50	0.00
14	Himachal pradesh	34.35	56.25	53.52	245.55	39.56	0	2.65	0.00
15	Jammu & Kashmir	20.04	135.00	18.99	156.00	84.28	0	8.62	0.00
		2018-19		2019-20		2020-21		2021-22	

S.No.	Name of the State/ UT	Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan	Funds released to NGOs/Vos	Fund released to State Action Plan
16	Jharkhand	0	67.50	2.2	102.00	39.18	0	0.00	0.00
17	Karnataka	698.11	225.00	1290.08	229.30	922.11	0	40.25	0.00
18	Kerala	307.44	67.50	905.13	202.50	596.37	0	11.87	0.00
19	Lakshadweep	0	28.13	0	4.25	0	0	0.00	0.00
20	Madhya Pradesh	252.05	225.00	270.37	255.00	479.63	0	39.90	0.00
21	Maharashtra	1370.7	112.50	1645.7	354.50	1790.38	0	67.60	0.00
22	Manipur	545.01	22.50	864.2	306.62	634.09	0	40.89	0.00
23	Meghalaya	14.13	45.00	58.49	79.00	11.90	0.00	0.00	0.00
24	Mizoram	265.96	22.43	212.76	910.18	216.62	0.00	50.85	0.00
25	Nagaland	179.3	11.25	155.74	132.31	140.00	0.00	37.36	0.00
26	Orissa	846.31	135.00	1115.06	202.80	1066.39	0	20.02	0.00
28	Puducherry	81.16	28.13	41.36	59.80	66.37	0	0.00	0.00
29	Punjab	96.52	1074.60	167.04	323.00	154.92	0	0.00	0.00
30	Rajasthan	177.91	225.00	498.28	166.00	658.63	0	34.10	0.00
31	Sikkim	38.18	22.50	18.55	77.00	41.58	0	22.26	0.00
32	Tamil Nadu	838.09	228.33	750.8	206.00	566.43	0	8.46	0.00
33	Telangana	123.06	135.00	351	140.00	244.79	0.00	23.69	0.00
35	Tripura	0	22.50	2.45	189.42	7.75	0	0.00	0.00
36	Uttar Pradesh	374.63	225.00	510.7	2345.45	1049.44	0	26.10	0.00
37	Uttarakhand	55.12	67.50	213.23	297.50	38.65	0	0.00	0.00
38	West Bengal	94.16	225.00	236.53	160.00	213.84	0	32.72	0.00
27	others	53.82	5816.77	55.51	3857.97	3109.81	0	0.00	0.00
	TOTAL	7999.56	11233.62	10881.92	13503.93	14562.66	371.34	673.24	0.00

6

2. **Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)** – Rs. 70 Crore has been allocated for FY 2021-22. No fund is released till date.

3. **Atal Vayo Abhyudaya Yojana (AVYAY) For senior Citizens** –

State wise and year wise details of funds released under the Scheme of Atal Vayo Abhyudaya Yojana (AVYAY) during the last 2 years under sub-scheme State Action Plan for Senior Citizens started in 2019-20.

Sl. No.	States/UTs	Funds Released FY 2019-20	Funds Released FY 2020-21	<i>Rs. in Cr.</i>
				Funds Released FY 2021-22
1	A & N Island	0.375	0	Proposals have not yet been received from State Governments
2	Andhra Pradesh	1.00	0	
3	Arunachal Pradesh	0.375	0	
4	Assam	0.75	0	
5	Bihar	1.50	0	
6	Chandigarh	0.375	0	
7	Chhattisgarh	0.75	0	
8	Dadra Nagar Haveli & Daman and Diu	0.75	0	
9	Delhi	0.75	0	
10	Goa	0.50	0	
11	Gujarat	0.75	0	
12	Haryana	0.75	0	
13	Himachal Pradesh	0.75	0	
14	Jammu and Kashmir	0.75	0	
15	Jharkhand	0.75	0	
16	Karnataka	1.50	0	
17	Kerala	0.75	0	
18	Lakshadweep	0.375	0	
19	Madhya Pradesh	1.50	0	
20	Maharashtra	1.50	0	
21	Manipur	0.375	0	
22	Meghalaya	0.375	0	
23	Mizoram	0.50	3.04	
24	Nagaland	0.375	0	
25	Orissa	1.00	0	
26	Pondicherry	0.375	0	
27	Punjab	0.75	0	
28	Rajasthan	1.50	0	

Sl. No.	States/Uts	Funds Released FY 2019-20	Funds Released FY 2020-21	Funds Released FY 2021-22
29	Sikkim	0.50	0	
30	Tamil Nadu	1.50	0	
31	Telangana	1.00	4.02	
32	Tripura	0.50	0	
33	Uttar Pradesh	1.50	0	
34	Uttarakhand	0.75	0.19	
35	West Bengal	1.50	0	
	Total	0.00	7.25	

8-

4. The State-wise and year wise details of the funds allocated and utilised under the Schemes Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS) & Skill Development Training Scheme- Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSHA) implemented by National Backward Classes Finance & Development Corporation during last three yearsw and current year as on 29.07.2021

		Rs. In Crores							
Sl. No.	State	2018-2019		2019-2020		2020-2021		2021-22 (as on 29.07.2021)	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
1	Andhra Pradesh	18.00	18.70	15.50	1.94	46.32	0.35	38.00	0.00
2	Telangana	8.00	1.43	103.00	0.72	19.67	24.53	30.00	0.00
3	Bihar	10.00	0.54	6.00	2.70	5.50	0.69	40.50	0.00
4	Chhattisgarh	8.00	0.42	18.00	13.92	13.50	4.75	15.00	2.32
5	Goa	3.00	1.51	3.00	1.30	1.30	0.50	1.75	0.00
6	Gujarat	29.00	37.45	46.00	27.04	27.50	29.32	35.50	3.61
7	Haryana	12.00	11.09	11.00	10.72	10.20	4.32	8.00	3.00
8	Himachal Pradesh	6.00	5.44	5.50	5.19	5.00	3.14	5.50	1.00
9	Jammu & Kashmir	3.00	3.00	6.00	6.04	6.50	6.05	7.00	0.50
10	Jharkhand	10.00	0.03	8.50	4.16	3.00	0.48	8.00	0.00
11	Karnataka	35.00	23.94	25.00	15.84	16.00	1.48	37.00	0.00
12	Kerala	125.00	230.23	140.00	222.78	197.00	162.35	213.00	71.75
13	Madhya Pradesh	14.00	14.91	18.50	61.80	61.00	37.26	66.00	0.00
14	Maharashtra	4.00	1.08	4.00	2.28	2.00	0.38	31.00	0.00
15	Odisha	2.00	0.34	2.00	2.21	2.00	0.53	7.00	0.00
16	Punjab	19.00	18.01	20.00	15.35	14.50	18.69	20.00	6.68
17	Rajasthan	10.00	3.75	13.00	30.39	15.00	14.14	18.00	0.00
18	Tamil Nadu	75.00	81.54	80.00	89.87	100.00	108.23	110.00	10.00
19	Uttarakhand	2.00	1.51	2.00	1.66	1.00	0.26	1.50	0.00

20	Uttar Pradesh	47.00	35.13	57.50	59.72	55.50	35.90	105.50	2.00
Sl. No.	State	2018-2019		2019-2020		2020-2021		2021-22 (as on 29.07.2021)	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
21	West Bengal	10.00	7.76	20.00	6.17	6.00	0.12	20.00	0.00
22	Chandigarh	1.00	0.10	1.00	0.00	0.50	0.01	1.00	0.00
23	Delhi	1.00	0.27	1.00	0.02	0.50	1.38	2.00	0.00
24	Puducherry	5.00	0.41	5.00	0.21	0.22	0.04	0.75	0.00
25	Assam	6.00	4.19	13.50	12.10	12.00	1.56	10.00	0.00
26	Sikkim	2.00	0.50	2.00	2.00	2.00	0.00	2.00	0.00
27	Tripura	30.00	21.00	45.00	8.00	10.00	10.16	15.00	0.00
28	Manipur	5.00	0.00	0.00	0.03	1.00	0.06	1.00	0.00
29	Meghalaya	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00
30	Mizoram	0	0.00	0.00	0.00	0.00	0.02	0.00	0.00
31	Andaman & Nicobar Island	0	0.00	0.00	0.02	0.00	0.00	0.00	0.00
32	Bank of Baroda	20.00	*	100.00	*	80.00	*	100.00	0.00
33	Canara Bank	10.00	*	3.00	*	10.00	*	14.50	0.00
34	Punjab National Bank	10.00	*	15.00	*	30.00	*	50.00	0.00
35	Dena Bank	10.00	*	0.00	0	0.00	0.00	0.00	0.00
36	Union Bank of India	0	0	0	0	0	0	25.00	0.00
	Total	550.00	524.29	790.00	604.17	754.71	466.71	875.00	100.87

* Disb and beneficiaries of PSBs already included in States.
